CBI enquiry into the alleged nexus between railway officials and corporate catering houses

SHRI PRASANTA CHATTERJEE (West Bengal): Sir, for years together, at the instance of the Ministry of Railways, the entire catering system of Railways is being systematically dismantled at the initiative of a section of Railway officials to appease the big corporate houses, engaged in catering business. In 1990-91, sales turnover of departmental catering was Rs.203.98 crore over realisation of another Rs.213.51 crore as licence fees. As of December, 2012, the Railway transported over 25 million passengers daily, most of which are from economically weaker sections. These people are habitual of consuming Indian food items like puri, roti-sabji/dal, rice-sabji/dal, etc. But, the Railway Ministry is systematically making changes in the menu and introducing pizza, burgers, etc., at the instance of corporate houses. Earlier, the Railways used to supply uncooked dal/sabji to the commissioned vendors who, in turn, used to cook the same and sell to the passengers on payment. But, suddenly, vide order no. 23AC/Ctg/Menu & Rate/2013, dated 31st July, 2013, Senior Divisional Manager has revised the rate of 300 grams rice without dal/sabji to Rs.10/- and stopped supplying uncooked dal/sabji to commissioned vendors. So, the passengers are being compelled to bring cooked dal/sabji from their own kitchens and thus get frustrated on opting for pizza and burgers instead.

While demanding immediate withdrawal of the irrational order dated 31st July, 2013, and restoration of supply of previous menu to passengers on payment, I urge upon the Government to institute a high-level independent enquiry to unearth the nexus between a section of Railway officials down to the level of C.I.C. and corporate houses engaged in catering business in the Railways.

Unabated deaths of tribal children in Attappadi in Palakkad District of Kerala

>**Ö'''B**<**© ÃÜYÖ** (ÚÉ, jò): ÖÖÖÖÞÞÖ ^ ÖÄÜPÖÖÖŸÖ •ÜK, Ö ‡ÃÖ ¾Á¸ÂŠÜ ÃÜYÖ ÜE <ÛÚ ÖÆÜNÖÖÆÖÖ Ö**SÖ** *ÖÖÖ "ÖÆÜK ÆÁ. ...**.(¾ĎÄÖÖÖ)...**

MR. DEPUTY CHAIRMAN: Hon. lady Member is speaking. Let her speak.

> **ἀ ™& < Q˙. ĀŪS Ū.** μŪÆ Ü Ūē jib Ū Ūē † Ū× ĐĀŪĀŪS † ¼ Φ˙ Ū> 6 ‡ » 000 ē ŪĒ » 0700700 jū Æ ΦĒ ¸ vÆ 6 ... (3**40% ŪŪ)...** † Ū× ĐĀŪĀŪS × ŪÇŪĒTŪĒ ŪŪS Æ ŪPŪŪ ŪĒ ²Ū¸ ē Æ Ū... ĀŪ, Ū × Ō" ib ŪĒ 20 ÖÆ 69ŪĒ ŪĒ 60 ĀŪĒ • μŪ× Ū † Ū× ĐĀŪĀŪS ²Ū* "ŪĒ ŪŪS ŪĒ ŪĒ ĀĒŪ. † 3 ŪS × Ō" ib ŪĒ ; Ū× 980Ū, Ū ŪĒ 3 ŪS.... (340% ŪŪ)...

ÁĞ ^-QĞĞĞĞĞ †ÖÖ †""6 ×E@© 2000ÖÖ ÆÜ.

>**ä™R<**®**Ö. ÄÖKÖÖ.** <Ûú †Ö.ü †Ö.×AÖÖÄÖB ×;Ö;ÖB Ûúß ´ÖÜYÖ ÆĞEÔ ÆÜ. ...**(¾ÖXAÖÖFÖ)...**

ÁÖB , IFBÖ ; ÖÖÚ, U TÖÄÖÖ¤Ü (*ÖÆÖ**)):** ÖÖÖÖFÖNDÖ ^ ÖÄÖPÖÖÖÄÖ •ÖB, µÖÆÜ †ÖÖÖÆ *>Ö< 3ÖB <ÛÚ ^¤**ö**ftü**þ**ið A**ii ...(34094076)...** †ÖÖ 3'ÖB †""B ÆÐ¤B 2'ÖBÖVÜE AÐ ‡ÃÖÞÖK †ÖÖ 3'ÖB ÆÐ¤B 2'ÖBÖÖ Úú, ē. ...(3¢0000000)...

>**ä™û<**[©]Ö ÃÖSÖÖ ÃÖ ÜÜ ÖÇÖ ™Ö‡Ö? ...(¾ÖÖÖÖÖ)...

ÁÖB ^ ÖÄĞÖÖÖŸÖ ÄÖFÖÜÉ »»Ö< Æü.

>**ä ™&<9ùÃÖXÖÖ** ‡ÃÖÛúÖ ÖÜܵÖ ÛúÖ¸ÞÖ Ûð ÖÖÂÖÞÖ Æü. ..(¾Ö%Ö-Ö9Ð)..ÆÞFÚ¸ÖFÖÖ¤ü Ûð 9Ö;Ö9Ö»Ö ‡Á™ďMďTHU ŤŮEÚ ĐƯƯCH ÖỀ ÔƯS × ƯỚCHÔ ÔÓ ŤŒÁCÔ Ů ŤÃÔÔ Ů ŤÃÔÔ Å ÔUS ŤŮ×ĐÃÕĂŪS ÝÐŒÁÖ B ÖÆÐÖÖŤÜE ŰE Ođi COACÞÖ •μCO≥Ö Æŭ. μCŒŭ 3ÖB ≯C;Cā COYCŒ OứO <Oú OứO,ΦÖ 20€Ô YCμCO Æŭ. 3ĀÆĀŌ ĀČE <Oú †Ö,ü ¿ŌŒĐÔUÝŮ ×;ũŌŒPŮ †Ů ;ÆE ÆÜ ×ÔÚ †¼ÖÖ⊳B ŐE †Ö∞BŘÖÄÖS ŐÆBÖÖ†ÜE ŰÉ †²ŌĎÇÕÄÖ †Ü,Ü ×ŐĂÖÖ×B'ÖĞÜ •μÖσσÖ ÆÖE μŒŪ ÆÜL <Ûú ÃÖÖ»Ö 'ÜE 77 †2°ÖÖÖÄÖ ÆËK ÆÜ †Ö;Ü ¾ÖÆÖN Ûvß •Ö®ÃÖÜμÖ ×ÃÜEĎ 30 ×ÔưNGO ÁLŲ »CHÔNGO 3ÃMETĀN ÔNB ĀĒCĀNO TĒ †3°CB YCÔU ÔTE" û 3°CB ‡" CHỐ CĒTU "ĒVETĀ ÆĒTÖ ÆŪ.

ÃÖ,Ü ¾ÄPEÖN Ö,Ü †3'ÖB YÖÖÚ ±üÖpê™Ü jöl‡™Ü <EE™Ü ‡×´»Ö'ÖEYÜ °ÖVE'N ÆİBTÖ ÆÜL. †Ö∞¤HÖÖÄÖDÜÖ ÄÖE ^¶ÔUB •Ö'ÖBŸ "ØŸ »ÖB YÖÇÖ ÆÇE »ÖEÛEŸ ¾ÖÖÄÖ ŸÆEE ÛB YÖÇÖ ÆLE. ¾ÖEĞÜ ÛE †Ö∞#ÖÖÄÜLÜE ÛĞE ÖŸÐ_ÉÖÖ ´ČE 3'ÜS ×Ö'' ÓS'ÜE ÛÚŢÔ ´ÖYEOFTÖE ÃÜE <ÛÚ 3'ÜS ÛŰÖÖ TÖYEN ×ÖSÖÖ ÆÜL 3ÄPEÖN ÖÜ Ü ÖEM †3AÖSÄÄEÖÖ "ÖSÖ "NEBI Æü. ÝÖKÁPÖÖCE"Ü ≫ÜÖÖ"ÖĞE"Ü †Ü,Ü [™]ÖÖÖQÖÖÖ ÜÉ ²ÖS"Ö ÖE ÜĞEĞ ÜĞEĞ ÜÖÖÇÖÖ ÖÖE ÖÖE ÆÜ. Ö †ÖÖÜÉ ÖÖHÖÖ ÃŨÊ † Ô5ÔÔ ĐÚ, ƯỚS ÆĐÉ ×ĐÚ TỚ Õ XÃÆĐÃN ÔU YCÁ ƯỞ TỚ ĻÓ ƯỊ ĐÁC Ở ĐÚ ĐƯƠ Ở , 《ŨÆĐA YCŰÊ TIMÔ CÓ ÞA ĐÃ †Ö∞aðóð-ÃÖµÖE Úuß ¾ÖÞÖ ÆÐYµÖÖ ÆÐÖÐE Úuß ÖÐEß ÃÖÐÖÐAÐÐÖ ÆÐ. EÖÐÚ µÖæ

ÁÖB † iĕÃP≈ü Úárőő,ü GÄÖEÜ (^¢Ö,ü ˈGÞÞĎ): ^*ÖÁPÖÖÖÄÖÖ •ÖB, Ő ÁPÁDŐ ÚúGe ‡ÁÖÁGE ÁÖÖÖ ü Úú,ÑÖÖ ÆÆ

SHRI C.P. NARAYANAN (Kerala): Sir, I associate myself with the issue raised by the hon. Member

ÁOY CHÚB •QUÓ 20'''ÔFÔ (^¢Ô, ũ ⁻Ō¤ǧŌ): ^~OÃOPOTÔXÔ •OB, Ở ÃXQUÓ ÔUÔE ‡ÃOÃÕE ÃOÔO∵ũ ÔÚ, NOB *Æ*ĐE

SHRI M.P. ACHUTHAN (Kerala): Sir, I associate myself with the issue raised by the hon. Member.

ÁÖRÖVÜB 'ÖDÖÖ GÄÖEÜ ('Ö-YÖ 'Ö-ÇÖ): ^-ÖÁÖPÖDÖYÖ •ĞB, 'Ö ÁYÖDÖ ÜVÖE ‡ÁÖÁÖE ÁÖÖÖ'Ü ÜÚ, ŸÖB ÆĞE **ÁÖB †ÖXÖÜÐÚ XÖXÐ,G** (^¢Ö¸Ü [™]Ö×Þ¸Ö): ^°ÖÁÖÞÖÖÖXÖ •ÖB, Ö ÁXÐÞÖÖ ÓUÖE ‡ÃÓÁŒ ÁŒÖ'Ü ÓÚ¸ÑÖÖ ÆÐÆ **"ÖDÖ, G'ÖBÖŞZÖ, Ü ÄÖXÖKÖ** (^¢Ö, Ü [™]ÖEĞ, Ö): ^*ÖÄĞPÖÖÖXÖ •ÖB, ´Ü ÄŞĞUÖÖ ÛVÜE ‡ÄÖÄÜE ÄÖĞÖ'Ü ÛÚ, ÑÖÖ

ہوں۔]

 AGB YO'YPO ※AP-QAO (^CO, 00008): ^-0A0800040 • 0B, 'O Ā3QAO OLICE ‡ÃOACE ÃOBO 'Ü OLI, NO ÆLE.

 AGB † ※Φ.O ™ ÃOCTO ('OÆD, AMM): ^-0A0800040 • 0B, 'O Ã3QAO OLICE ‡ÃOACE ÃOCO Ü OLI, NO ÆLE.

 AGB , O OLICE ÇÃOACA (OLIPONO): ^-0A0800040 • 0B, 'O Ã3QAO OLICE ‡ÃOACE ÃOCO Ü OLI, NO ÆLE.

 MR. DEPUTY CHAIRMAN: Thank you. Now, Dr. Heptulla. ...(Interruptions)...

Slaughtering of milch animals

[MR. CHAIRMAN in the Chair.]

SHRI C.M. RAMESH (Andhra Pradesh): There is a Zero Hour notice. ... (Interruptions)...

SHRI Y.S. CHOWDARY (Andhra Pradesh): Sir, our issue has been. ... (Interruptions)...

MR. CHAIRMAN: Please sit down. ...(Interruptions)... Dr. Heptulla has been called. ...(Interruptions)... Please.

[†]Transliteration in Urdu Script.